



TELECOM REGULATORY AUTHORITY OF INDIA
Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg,
(Old Minto Road), New Delhi-110002



CORRIGENDUM

21st December 2023

| Tender No. | Tender ID | Tender Title |
|----------------------|--------------------|---|
| AU-4/2/6(3)/2023-QoS | 2023_TRAI_784174_1 | Engagement of Agencies for Conducting Audit and Assessment of Quality of Service and Empanelment of Agencies for future requirement |

With reference to the above mentioned tender enquiry, the following modifications/ clarifications in the provisions of the Tender document are hereby issued:

| Sno. | Clause no. | As given in Tender document | Corrigendum (to be read as) |
|-------------|---|---|---|
| 1 | Sl. no. 1 of Table under clause 2.13.5 of Section 2 | As mentioned in Cl. 2.9(vii) of Section-II | As mentioned in Cl. 2.9.2 (vii) of Section-II |
| 2 | Sl. no. 2 of Table under clause 2.13.5 of Section 2 | As mentioned in Cl. 2.9(vi) of Section-II | As mentioned in Cl. 2.9.2 (vi) of Section-II |
| 3 | Sl. no. 5 of Table under clause 2.13.5 of Section 2 | As per Form – VII of Section VI | As per Form – V of Section VI |
| 4 | Clause 2.31.1 (iv) of Section-II | <i>New clause</i> | iv. Technical proposal/ bid containing any material financial information. |
| 5 | Clause 3.2.7 (B)(x) (b) | Broadband (Wireline) Service: 10% of the Points of Presence (POP) located in respective LSA or 10 POP, whichever is higher, subject to maximum number of POP installed by the service provider in the LSA. In case of Category-A ISP, 10% POP of each LSAs are to be covered. | Broadband (Wireline) Service: 10% of the Points of Presence (POP) located in respective LSA or 10 POP, whichever is higher, subject to maximum number of POP installed by the service provider in the LSA. In case of Category-A ISP, 10% POP of each LSAs, of the Zone assigned to the service provider, are to be covered. |

This is issued with the approval of competent authority.

(Pawan Kumar Aggarwal)
 Joint Advisor (QoS-I)